GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:803 ANSWERED ON:25.02.2011 GLOBAL TRADE Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of FINANCE be pleased to state:

- (a) whether Union Authorised Economic Operators based on the World Customs Organization's SAFE Framework of Standards to secure and facilitate global trade;
- (b) if so, whether the Government has received any suggestions on the said draft scheme;
- (e) if so, the details thereof and suggestions received therefrom, agency/entity-wise; and
- (f) the time by which the Government proposes to finalize the said scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) & (b): Yes, Madam. A draft scheme on Authorised Economic Operators based on the World Customs Organization's SAFE Framework of Standards has been formulated by the Government and suggestions of various stakeholders have been received.
- (c): Suggestions received agency/entity-wise are detailed at Annexure `A`.
- (d): Suggestions received are being examined and scheme is likely to be finalised soon.